

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Chief Administrative Officers and Accounts Officers in Subordinate Judiciary of the State.

Order

No.: 985

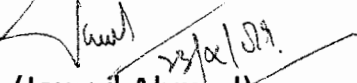
Dated: 23.10.2019

Sanction is hereby accorded to the promotions of following Section Officers and Senior Scale Stenographers to the posts of Chief Administrative Officers and Accounts Officer in the Subordinate Judiciary of the State, in the pay level-8 (47600-151100), notionally from the dates shown against each and monetarily from the date of their joining:-

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted either Chief Administrative Officer or Accounts Officer
1.	Saleem Raza	SO (Reader), PDJ Court, Poonch	As Accounts Officer notionally from 01.05.2019 and monetarily from the date of his joining.
2.	Onkar Singh	SO (Reader) 3 rd Addl. D&S Court (TADA/POTA), Jammu	As Chief Administrative Officer notionally from 01.06.2019 and monetarily from the date of his joining.
3.	Molvi Muzaffar Hussain	Executive Assistant/Sr. Scale Stenographer, PDJ Court, Srinagar	As Chief Administrative Officer notionally from 01.07.2019 and monetarily from the date of his joining.
4.	Gopal Krishan Gupta	SO (Reader), PDJ Court, Udhampur	As Chief Administrative Officer notionally from 01.08.2019 and monetarily from the date of his joining.
5.	Ms. Rubina Akhter	Executive Assistant/Sr. Scale Stenographer, PDJ Court, Budgam	As Chief Administrative Officer notionally from 01.09.2019 and monetarily from the date of her joining.

Note: The posting orders of the promotees shall be issued separately.

(By Order)



(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 699-709/PS4

Dated: 23-10-2019

Copy to the:

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Registrar Rules, High Court of J&K, Srinagar.
- 4-8. Principal District & Sessions Judge, Srinagar/ Budgam/ Jammu/ Poonch/Udhampur.
9. 3rd Additional Distt. & Sessions Judge (TADA/POTA), Srinagar.
..... for information.
10. Order File.
11. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website.


Principal Secretary to
Hon'ble the Chief Justice